

**Action against separatist leaders from Kashmir who visited Pakistan**

2529. SHRI M. VENKAIAH NAIDU:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that Mr. Yasin Malik and some other separatists leaders from Kashmir visited Pakistan and held discussions with terrorist leaders there;

(b) whether Government is also aware that these separatists leaders shared dais with terrorists like Hafiz Sayeed and others to condole the death of Afzal Guru; and

(c) the action Government of India has taken against these separatist leaders; if no action is taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) Mohd. Yasin Malik and some other separatist leaders from Kashmir visited Pakistan and had discussions with political and army leadership. Further, the Government of India has been informed by the High Commission in Islamabad that the Chairman of the so called Jammu and Kashmir Liberation Front (JKLF), Mohd. Yasin Malik organized a 24 hour hunger strike at National Press Club, Islamabad on February 10, 2013 and that Hafiz Saeed briefly joined the protest. The involvement of Hafiz Saeed in terrorist activities against India, from Pakistan and territories under Pakistan's control, including the Mumbai attacks, is well known. The fact that the said Hafiz Saeed joined the programme of Mohd. Yasin Malik has been noted by the Government.

**Fund for infrastructure facilities at international border areas**

2530. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of action taken by Government in coordination with concerned State Governments for providing adequate infrastructure facilities at our International Border areas; and

(b) the State-wise details of fund allocated during last three years and how much fund will be allocated for coming three years by Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Government of India has been implementing through the State Governments a Border Areas Development Programme (BADP), as part of comprehensive approach to border management, to meet the special developmental needs of the people living in remote and inaccessible areas situated near the international land border and to saturate border areas with the entire essential infrastructure through convergence of Centre/State/BADP/Local schemes and participatory approach. The developmental activities under BADP relate to social infrastructure, link roads, employment generation, education, health, agriculture and allied sectors. The funds are provided to States as a 100% non-lapsable Central grant for supplementing the State efforts. While Government of India lays down the broad guidelines, the primary responsibility of finalization of schemes/projects and their execution lies with the State Governments. The programme is implemented in 361 identified Border blocks of 98 districts of 17 States which constitute International land border with neighboring countries.

2. The States-wise details of funds allocated to various States within last three years are given in Statement (*See* below). Allocation of the funds for BADP for the coming three years cannot be indicated at this stage as it is dependent upon the budget provisions. However budgetary allocation for BADP for the final year 2013-14 is Rs. 990.00 Crore.

**Statement**

*Amount released to States under the Border Area Development Programme (BADP) during the years 2009-10, 2010-11 and 2011-12.*

Sl. No.	State	2009-10	2010-11	2011-12
1.	Arunachal Pradesh	6647.45	6690.50	15433.00
2.	Assam	2395.62	4800.00	1980.01
3.	Bihar	3660.00	3196.28	5577.00

Sl. No.	State	2009-10	2010-11	2011-12
4.	Gujarat	3269.00	2840.00	3616.82
5.	Himachal Pradesh	1276.00	1280.00	2000.00
6.	Jammu and Kashmir	9877.74	10700.00	12462.40
7.	Manipur	2086.00	1843.00	2000.00
8.	Meghalaya	1647.19	2202.00	3140.00
9.	Mizoram	2494.42	2930.00	3839.73
10.	Nagaland	1950.00	2500.00	2015.00
11.	Punjab	2978.00	2225.00	3292.00
12.	Rajasthan	9296.00	8696.00	11509.00
13.	Sikkim	1520.50	2000.00	2085.00
14.	Tripura	3005.89	3579.00	9635.00
15.	Uttar Pradesh	2995.23	3365.57	4876.00
16.	Uttarakhand	2178.80	2461.00	3298.00
17.	West Bengal	6222.16	7791.65	13563.04
	TOTAL	63500.00	69100.00	100322.00

**National conservation of river plan for Damam Ganga River**

2531.SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what action has been taken by the Ministry to submit a proposal under National conservation of river plan to Ministry of Environment and Forests for Damam Ganga River of Damam which is under administrative control of Central Government;